

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:514
ANSWERED ON:02.05.2013
AIBP IN BACKWARD AREAS
Verma Shri Sajjan Singh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the details of the schemes being implemented under the Accelerated Irrigation Benefit Programme (AIBP) in the backward areas of the country including Uttar Pradesh and Madhya Pradesh as on date, State/UT-wise;
- (b) the funds allocated and released to the backward areas by the Union Government to each State under the said programme during the years 2011-12, 2012-13 and 2013-14 till now;
- (c) the time by which the remaining funds are likely to be released, State/UT-wise;
- (d) whether the funds allocation to Madhya Pradesh under AIBP has been reduced; and
- (e) if so, the details thereof and the reasons therefor?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PART (a) to (e) OF LOK SABHA STARRED QUESTION No.514 (PRIORITY No. 14) REGARDING AIBP IN BACKWARD AREAS DUE FOR REPLY ON 02.05.2013.

(a) & (b) The Union Government provides Central Assistance (CA) under Accelerated Irrigation Benefits Programme (AIBP) to States for completion of the approved ongoing projects.

The AIBP scheme is implemented throughout the country including backward, remote, rural and tribal areas. Preferential funding to the extent of 90% of the project cost is provided as per AIBP Guidelines for projects benefiting Drought Prone Areas (DPAP), tribal areas, the undivided Koraput, Bolangir and Kalahandi (KBK) districts of Orissa and Projects in Special Category States. The Special Category States comprises the North Eastern States, Sikkim, Himachal Pradesh, Jammu & Kashmir, and Uttarakhand. The allocation made by the Planning Commission for AIBP for the years 2011-12 and 2012-13 were Rs.12292.84 crore and Rs. 9969.50 crore respectively. The State-wise details of the ongoing major/medium and surface minor irrigation projects implemented under the Accelerated Irrigation Benefit Programme (AIBP) in the backward areas of the country including Uttar Pradesh and Madhya Pradesh are given at Annexure-I and Annexure-II respectively. Central Assistance has not been released under AIBP during 2013-14 till now.

(c) The CA under AIBP is released on year to year basis to the projects for which the budget is provided by the State Governments as per the annual State-wise ceilings fixed by the Planning Commission. Further, State Governments are required to submit utilization certificates for the previous year along with their proposals seeking release of funds for a particular year.

(d) There was no reduction in the Annual Ceiling fixed by Planning Commission for the State of Madhya Pradesh during 2011-12 & 2012-13.

(e) During the Annual Plan 2012-13, the Madhya Pradesh Government had requested for enhancing their grant ceilings under Accelerated Irrigation Benefits Programme. The Planning Commission considered their request and enhanced the ceilings as given below:-

State Revised ceiling fixed Enhanced ceiling Enhancement agreed by the Planning sought by the State to by the Planning Commission Commission

Madhya Pradesh 650.00 1350.00 1140.00